CBI Case No.94/2019 CBI Vs Syed Fratullah & Ors. (Lucky Friends CGHS)

02.09.2020

Sh. T.P. Negi, Ld. Sr. PP for CBI Present:

> Sh. Yogesh Verma and Sh. Bhavtosh Sharma, Ld. Counsels for accused A-4 and A-5 Sh. R.S.Ahuja, Ld. Counsel for accused A-6

None for other accused persons

This case has been taken up through video conferencing via Cisco

Webex app.

Matter is pending for prosecution evidence. However, in terms of administrative orders of Hon'ble High Court, presently evidence is not being recorded due to Covid pandemic.

Put up for same purpose on 08.10.2020.

SANJAY BANSAL Date: 2020.09.02

Digitally signed by SANJAY BANSAL 13:01:00 +05'30'

(Sanjay Bansal) Spl. Judge (PC Act) CBI-16 RADC, New Delhi. 02.09.2020

CBI Case No.116/2019 CBI Vs Narayan Diwakar & Ors. (Lords CGHS)

02.09.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused A-, A-2, A-3 and A-5 Sh. Suyash Sinha, Ld. Counsel for accused A-4 Dr. Sushil Gupta and Sh. R.S.Ahuja, Ld. Counsels for accused A-7, A-8 and A-9

None for other accused persons

This case has been taken up through video conferencing via Cisco

Webex app.

Matter is pending for prosecution evidence. However, in terms of administrative orders of Hon'ble High Court, presently evidence is not being recorded due to Covid pandemic.

Put up for same purpose on 09.10.2020.

SANJAY BANSAL Digitally signed by SANJAY BANSAL Date: 2020.09.02 12:59:54 +05'30'

(Sanjay Bansal) Spl. Judge (PC Act) CBI-16 RADC, New Delhi. 02.09.2020

CBI Case No. 67/2019 CBI Vs Dhruv Narain Aggarwal & Ors. (Shre Ganesh CGHS)

02.09.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused A-3 and A-6 None for other accused persons

This case has been taken up through video conferencing via Cisco Webex app.

Matter is pending for defence evidence. As per latest advisory, defence evidence can be recorded during physical hearings being undertaken at reduced scale.

Put up for defence evidence on 16.09.2020.

SANJAY Digitally signed by SANJAY BANSAL Date: 2020.09.02 12:58:55 +05'30'

> (Sanjay Bansal) Spl. Judge (PC Act) CBI-16 RADC, New Delhi. 02.09.2020